

NATIONAL PLYWOOD INDUSTRIES LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of unsecured financial creditors (other than financial creditors belonging to any class of creditors); Date of Commencement of CIRP: August 26, 2019; Revised List of Creditors as on May4, 2022

(Amount in ₹)

S.No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Stressed Assets Stabilization Fund (SASF*)	07-09-2019	16,12,23,210.00	2,04,72,967.00	Corporate Guarantee	-	No	24.68	-	-	14,07,50,243.00	-	Nil	
2	Dillip Constructions Private Limited	25-11-2019	4,00,00,000.00	4,00,00,000.00	Loan	-	No	48.21	-	-	-	-	Nil	
3	Hazarimal Laxminarayan	20-11-2019	25,45,661.60	25,45,661.60	Loan	-	Yes	-	-	-	-	-	Nil	
4	Aarti Nayar	21-11-2019	10,00,000.00	10,00,000.00	Loan	-	Yes	-	-	-	-	-	Nil	
5	Meghalaya Forest Products	23-11-2019	60,00,000.00	-	-	-	Yes	-	-	-	60,00,000.00	-	Nil	
6	Estara Ventures Private Limited	22-11-2019	5,76,285.00	5,76,285.00	Loan	-	Yes	-	-	-	-	-	Nil	
7	Agarwal Chemicals	22-11-2019	15,00,000.00	15,00,000.00	Loan	-	No	1.81	-	-	-	-	Nil	
8	CRL Finance & Investments Private Limited	16-11-2019	10,80,636.00	10,80,636.00	Loan	-	No	1.3	-	-	-	-	Nil	
9	Nalimbur Mercantile Private Limited	16-11-2019	5,15,319.00	5,15,319.00	Loan	-	No	0.62	-	-	-	-	Nil	
10	Meenakshi Mercantiles Limited	23-11-2019	1,50,00,000.00	1,50,00,000.00	Loan	-	No	18.08	-	-	-	-	Nil	
11	Mirage Lifestyle Private Limited	11-12-2019	10,35,330.00	10,35,330.00	Loan	-	No	1.25	-	-	-	-	Nil	
12	Acknit Industries Limited	31-01-2020	33,58,199.00	33,58,199.00	Loan	-	No	4.05	-	-	-	-	Nil	
			23,38,34,641	8,70,84,398								14,67,50,243		